

## **Minutes of the Meeting of the Commission held on 8.11.2011**

### **Present:**

- A. Shri Satyananda Mishra, Chief Information Commissioner
- B. Smt. Annapurna Dixit, Information Commissioner
- C. Shri. Shailesh Gandhi, Information Commissioner
- D. Smt. Deepak Sandhu, Information Commissioner
- E. Smt. Sushma Singh, Information Commissioner
- F. Shri B.B. Srivastava, Secretary and other officers assisted the Commission.

**Agenda-1: Direction of the CIC(SM) in his decision vide CIC/WB/A/2010/000965-SM dated 18/8/2011 regarding according priority for hearing of cases for certain classes of appeals/complaints and a note of the CIC(SM) dated 28.9.2011 on the same issue.**

The Commission directed to bring this issue in its next meeting.

**Agenda-2: A draft citizen charter for the Commission as sent by IC(SG).**

Shri. Shailesh Gandhi brought the draft of citizen charter before the Commission. The Commission desired that the Secretary, CIC should thoroughly examine the draft citizen charter and brings it before the Commission once again in the next meeting.

### **Supplementary Items**

The Commission discussed the note regarding the requirement and functioning of the legal cell. It desired that the issue may be examined in detail. However, in the meantime, the legal retainers with the ICs would continue working with them until the matter is finally sorted out.